| Name of the corporate debtor: Indiglobal Tradelinks Private Limited | | | | | А | Annexure-2 Date of commencement of CIRP: 18.02.2021 | | | | | | List of creditors as on:19.04.2021 | | | | |
|---|---|--------------------|--------------------------------|-----------------------------------|---------------------------|---|----------------------|-----------------------------|------------------------|--------------------------|---------------------|---------------------------------------|-----------------|-----------------------|--------|--|
| | Unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount | Amount of claim | Amount of claim | Remarks, | | |
| | | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | | by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | contingent claim | of any mutual dues, that may | not admitted | under verification | if any | |
| | | | | | | NIL | | | | | | | | | | |
| | TOTAL | | | - | - | | - | | | - | - | - | - | - | | |